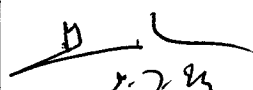


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 24.06.2024 To 28.06.2024				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
<u>FINAL ORDER</u>				
1	E/CROSS/50234/2019 IN E/54019/2018 & E/50149/2019	<u>A/55919-55920/2024</u>	12/06/2024	26/06/2024
2	E/53870/2018	<u>A/55912/2024</u>	25/06/2024	26/06/2024
3	E/54913/2023	<u>A/55906/2024</u>	12/06/2024	26/06/2024
<u>MISC ORDER</u>				
1	E/MIS/50452/2023 IN E/50973/2018	<u>M/50226/2024</u>	26/06/2024	27/06/2024
2	E/ROM/50804/2023 IN E/50487/2021	<u>M/50247/2024</u>	26/06/2024	27/06/2024
3	E/ROM/50034/2024 IN E/50333/2021	<u>M/50248/2024</u>	26/06/2024	27/06/2024
<u>I.O. ORDER</u>				
Null				
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Devender (LDC)

